

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 326/TT/2022

Subject : Petition for determination of transmission tariff for the 2019-24 tariff period for assets covered under "Transmission System for providing connectivity to RE projects at Bikaner (PG), Fatehgarh-II & Bhadla-II" in the Northern Region.

Date of Hearing : 29.5.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Ajmer Vidyut Vitran Nigam Limited and 38 others

Parties present : Shri Harsh Jain, Advocate, NTPC
Shri Chumei Mercy, Advocate, NTPC
Shri Sakie Jakharia, Advocate, NTPC
Shri Mohd. Mohsin, PGCIL
Ms. Sheela, NTPC

Record of Proceedings

The order in the instant petition was reserved on 6.2.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The representative of the Petitioner submitted that the pleadings have been completed in the matter, and arguments were heard and submitted that an order may be issued in the matter.
3. After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

